

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **19.02.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 24/2026	Dr. CV Madhusudhanan, Liquidator of Summer India Textiles Mills Pvt Ltd WITH	Mr. PN Vignesh	
2.	Comp App (AT) (CH) (Ins) No. 25/2026 For Condone Delay IA No. 277/2026	Dr. CV Madhusudhanan, Liquidator of Summer India Textiles Mills Pvt Ltd	Mr. PN Vignesh	
3.	Comp App (AT) (CH) (Ins) No. 55/2026 For Stay IA No. 138/2026 For Exemption IA No. 139 & 140/2026	KG Ajayachandran Nair Suspended Director of Alka Ventures Pvt Ltd Vs Jacob PP & 30 Ors.	Ms. Ramya Subramaniam	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
5.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

6.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC
7.	Contempt Case (AT) No. 03/2025 in Comp App (AT) No. 317/2017	Tubos de Acero de Mexico, SA Vs Oil Country Tubular Ltd & 2 Ors	Mr. Arun Karthik Mohan	
8.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2
9.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors WITH	Ms. Mummaneni Vazra Laxmi	
10.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 For Direction IA No. 1082/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. MV Lakshmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
11.	IA No. 1606/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 393/2025	Srinivasan Associates Pvt Ltd Vs Akshaya Pvt Ltd	Mr. R Bharath Kumar	
12.	Comp App (AT) (CH) No. 13/2026 For Direction IA No. 197, 198 & 199/2026	Dr. Ashok Bakthavathsalam Director & Shareholder Empereal- KDGS Renewable Energy Pvt Ltd & 2 Ors. Vs Empereal-KGDS Renewable Energy Pvt Ltd & 2 Ors.	Mr. Pawan Jhabakh	

13.	IA No. 158/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Slavaji	
14.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyanarayanan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors WITH	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4
16.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4
17.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms. Inthu Karunakaran R3
18.	Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd Vs CA G Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr.S Sathiyanarayanan	Mr. Y Suryanarayana
19.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka R3
20.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & Anr	Mr. Pranava Charan	Mr. Aayush Mitruka R2

21.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
22.	Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd & Anr	Mr. Syed Datha	Ms. Ramya R2
23.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors WITH	Mr.S Sathiyanarayanan	Mr. Ramasamy Meyyappan R2 Mr.P.Elayarajkumar R3
24.	Comp App (AT) (CH) (Ins) No. 328/2025 To dispense with IA No. 996/2025 For Stay IA No. 997/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundation Pvt Ltd & 2 Ors.	Mr.S Sathiyanarayanan	Mr.P.Elayarajkumar R3
25.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
26.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
27.	Comp App (AT) (CH) (Ins) No. 426/2025 For Stay IA No. 1212/2025 For Additional Docs IA No. 1213/2025	A Suresh Kumar Suspended Director of Meenakshi Cargo Forwarders Pvt Ltd & Anr. Vs CA Mahesh Lakshmanadass Liquidator, Meenakshi Cargo Forwarders (P) Ltd	Mr. BSV Prakash Kumar	CA Mahesh Lakshmanadass, Liquidator
28.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr.	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2
29.	Comp App (AT) (CH) (Ins) No. 444/2025 For Stay IA No. 1274 & 1275/2025	VK Rajeev Suspended Director, Kumarakom Aqua Serene Pvt Ltd Vs Kerala State Industrial Development Corporation Ltd & Anr	Mr. TK Bhaskar	Mr. Akhil Suresh R1 Mr. Sankar P Panicker R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No. 44/2021 (Comp App (AT) (Ins) No. 328/2020)	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr. AG Sathyanarayana R2
31.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
32.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	V Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
33.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd & 3 Ors WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
34.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
35.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
36.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA No. 273/2025	G Shankar Personal Guarantor of Peekay Mediequip Ltd Vs Piramal Capital & Housing Finance Ltd	Mr. BSV Prakash Kumar	Mr. Vikram Wadehra

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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2. **Website: www.nclat.nic.in**